Declaration of Assets and Liabilities

Year 2022-2023

A. <u>Details of movable assets</u> (Assets in joint name indicating the extent of joint ownership will also have to be given)

Sr. No.	Description	Self	Spouse Name(S)	Dependant-1 Name	Dependant-2 Name	Dependant-3 Etc. Name
(i)	Cash	40,000/-	30,000/-			
(ii)	Deposits in Banks, Financial Institutions And Non-Banking Financial Companies	S0,000/-	40,000/-			
(iii)	Bonds, Debentures and Shares in companies	NiL	NIL			
(iv)	Other financial institutions, NSS, Postal Savings, LIC Policies, etc	UIC Prenium 241281- Lycanly) (Self)	153161- yeonly			
(v)	Motor Vehicles (details of make, etc.)	Scooty -1		augusta de la companya de la company		
(vi)	Jewellery (give details of weight and value)	nold 20 (m)	undd 80 um Silver 200 um			
(vii)	Other assets, such as values of claims / interests	NIL	NIL			

Note: Value of Bonds / shares / Debentures as per the latest market value in Stock Exchange in respect of listed companies and as per books in the case of non listed companies should be given.

* Dependant here means a person substantially dependent on the income of the employee.

निवाप अभा प्रथ

B. Details of Immovable assets

[Note: Properties in joint ownership indicating the extent of joint ownership will

also have to be indicated]

Sr. No.	nave to be indicated] Description	Self	Spouse Name(S)	Dependant-1 Name	Dependant-2 Name	Dependant-3 Etc. Name
(i)	Agricultural Land - Location(s) - Survey number(s) - Extent (Total	NIC	3.25DS Patna			
	measurement) -Current market value					
(ii)	Non-Agricultural Land - Location(s) - Survey number(s) - Extent (Total measurement) -Current market value	NI	NIL			
(111)	Buildings (Commercial and residential) Location(s) - Survey /door number(s) - Extent (Total measurement) - Current market value	NIL	NIL			
(iv)	Houses / Apartments, etc Location(s) - Survey /door number(s) - Extent (Total measurement) - Current market	NIL	NIL			
(v)	others (such as interest in property)	NIL	NIU			

(2) I give herein below the details of my liabilities / overdues to public financial institutions and government dues:-

[Note: Please give separate details for each item)

Sr. No.	Description	Name & address of Bank / Financial Institutions(s) / Department (s)	Amount outstanding as on	
(a)	(i) Loans from Banks	SBI, Vidhan Mandal Roanch	07.31,000/-	
	(ii) Loans from financial institutions	NIL		
	(iii) Government Dues: (a) dues to departments dealing with government accommodation	NIL		
	(b) dues to departments dealing with supply of water	NIL	A	
	(c) dues to departments dealing with supply of electricity	NIL		

जिलाय अभा(पार्क

	(d) dues to departments dealing with telephones	NIL	
	(e) dues to departments dealing with government transport (including aircraft and helicopters)	NIL	
	(f) Other dues, if any	NIL	
(b)	(i) Income Tax including surcharge [Also indicate the assessment year upto which Income Tax Return filed. Give also Permanent Account Number (PAN)]	BJVPR2185J	
	(ii) Wealth Tax [Also Indicate the assessment year upto which Wealth Tax return filed.]	NIL	
	(iii) Sales Tax (Only in case of proprietary business)	NIL	
	(iv) Property Tax	NIC	

C. <u>Personal De</u>	atail	
GPF/CPF/PRAN No.	<u> </u>	PTS /BLA - 1334
Gender	- -	M (M/F)
Date of Birth		15071977 (DD/MM/YYYY)
Class/Group	:-	(A/B/C)
Cadre	:	BIHAR LEGISLATIVE ASSEMBLY
		(Full Name e.g. B.A.SBihar Administrative Service, B.S.S Bihar Secretariat Service etc.)
Home District	and and	SITAMARHI
I hereby	declar	e that the above details are true to the best of my

knowledge and belief.

Signature 1944 3711 (12) Name of Employee: VIJAY KUMBR RAY
Designation: DFFICE ATTENDANT (FARRASM)

Place PATNA Date:..3.1.2.1.2.3.

Department: BIHAR VIDHAN SABALA, PATNA

Note:

Please sign each page of the declaration. Asset declaration form must be in A4 size white paper with computer typed (single side) in prescribed format.